

**आयकर अपीलीय अधिकरण “बी” न्यायपीठ चेन्नई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“B” BENCH, CHENNAI**

**माननीय श्री महावीर सिंह, उपाध्यक्ष एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखक सदस्य के समक्ष।**  
**BEFORE HON'BLE SHRI MAHAVIR SINGH, VP AND**  
**HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM**

**आयकर अपील सं. ITA No.1008/Chny/2023**  
**(निर्धारण वर्ष / Assessment Year: 2019-20)**

<b>Shri Bondalapati Shivaji Rao</b> C/o. Durv and Associates LLP, 10/80, AVM Avenue 3 <sup>rd</sup> Street, Virugambakkam, Chennai-600 092.	<b>बनम</b> / Vs.	<b>DCIT</b> Central Circle-1(2) Chennai.
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. <b>AAHPB-0083-D</b>		
(अपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

अपीलार्थीकी ओरसे/ <b>Appellant by</b>	:	Shri S. Dwarakesh (CA) - Ld. AR
प्रत्यर्थीकी ओरसे/ <b>Respondent by</b>	:	Shri V.Nandakumar (CIT)- Ld. DR

सुनवाईकी तारीख/ <b>Date of final Hearing</b>	:	06-02-2024
घोषणाकी तारीख / <b>Date of Pronouncement</b>	:	06-02-2024

**आदेश / O R D E R**

**Manoj Kumar Aggarwal (Accountant Member)**

1. At the time of hearing of captioned appeal, the Ld.AR filed a letter seeking withdrawal of the appeal. The same reads as under:-

“Referring to the subject appeal which is pending before your Honours. In this regard, we hereby submit that the subject appeal is in the form of a duplicate appeal. Another appeal which has been filed on line on similar grounds (ITA 1044/CHNY/2023) is also pending before your Honours.

Given that the subject appeal is in the form of a duplicate appeal, we hereby agree to withdraw the same.

We request your Honour to take the above on record. We apologize for the inconvenience in this regard.”

The Ld. CIT-DR did not raise any objection. Considering the same, we accept the request of Ld. AR.

2. The appeal stand dismissed as withdrawn.

*Order pronounced in open court on 06<sup>th</sup> February, 2024.*

**Sd/-**  
**(MAHAVIR SINGH)**  
उपाध्यक्ष / **VICE PRESIDENT**

**Sd/-**  
**(MANOJ KUMAR AGGARWAL)**  
लेखा सदस्य / **ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated : 06-02-2024  
DS

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF